

(b) Question does not arise.

(c) Rs. 30 lakhs.

(d) Within the Eighth Five Year Plan period.

[English]

Repatriation of Tamils by Sri Lanka

971. SHRI M.V. CHANDRASHEKARA MURTHY:
SHRI KADAMBUR M.R. JANARDHANAN:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Sri Lankan Government has asked India to repatriate over one lakh Indian origin Tamils back to India;

(b) if so, whether Government have had any discussion with the Sri Lankan Government on this issue; and

(c) if so, the details thereof and Government's reaction thereto?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL): (a) A press statement to this effect was made by a Sri Lankan Minister.

(b) and (c). While matter has been referred to by visiting Sri Lankan dignitaries, no detailed discussions have been held recently.

Abolition of Visa Formalities for NRIs

972. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government are consider-

ing to abolish Visa formalities for Non-Resident Indians;

(b) whether any representation in this regard has been received by Government; and

(c) if so, the decision taken by Government thereon?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL): (a) No, Sir.

(b) Yes, Sir.

(c) The prevailing security considerations do not permit the abolition of the visa regime at this stage.

Induction of Women in Local Bodies

*972-A. KUMARI UMABHARTI:
SHRIMATI JAYAWANTI
NAVINCHANDRA
MEHTA:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether there is a proposal to induct more women into the organisational and decision making structure of the local bodies at State level and at the Central level administrations;

(b) if so, the details thereof; and

(c) the steps envisaged for its implementation?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI UPENDRA NATH VERMA): (a) to (c). The matter relating to revitalisation of Panchayati Raj, which includes adequate representation to women in these bodies, is under consideration of the Government.